



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/390/2020	PROTIVA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU.
<b>ADMISSION</b>				
2	WP(C)/1928/2020	PINKU DEKA AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR H K DAS MR. D J DAS SC, RAILWAY
3	WP(C)/3269/2020	SUKHABRATA SARKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	MR. B C PATHAK(SC,CSB) ADDL. SOLICITOR GENERAL (R-1)
4	WP(C)/4548/2020	KUNJAMONI DEKA AND ANR <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, PNB
5	WP(C)/4724/2020 CAVT. 238/2020	PABITRA PRAN SAIKIA <b>Versus</b> THE DEBTS RECOVERY TRIBUNAL AND 2 ORS	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA	Mukesh Sharma SC, UBI FOR CAVEATOR
<b>ORDERS</b>				
6	Mat.App./23/2019	SMTI. RINA BORA <b>Versus</b> SRI PARESH BORAH AND ANR	MR. P P DAS MR. S BARMAN	MR. T DEURI MR A SHARMA (R1)
	<b>WITH</b> I.A.(Civil)/141/2020 <b>in</b> Mat.App./23/2019	SMTI. RINA BORA <b>Versus</b> SRI PARESH BORAH AND ANR	MR. P P DAS MR. R AHMED	
7	I.A.(Civil)/3861/2019 <b>in</b> Mat.App./15961/2019	SMTI. MINATI HAZARIKA <b>Versus</b> SRI BIDYADHAR HAZARIKA	MR. P J SAIKIA MR. M R LASKAR MS D DUTTA	MR H GUPTA MS. R M SARMAH
	<b>WITH</b> Mat.App./15961/2019 (Filing Number)	SMTI. MINATI HAZARIKA <b>Versus</b> SRI BIDYADHAR HAZARIKA		
8	I.A.(Civil)/4165/2019 WP(C) 1267/2010(D/O), FIXED <b>in</b> WP(C)/1267/2010	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. S C KEYAL SC, CBI	GA, AP GA, AP

9	<b>WITH</b> Crl.Pet./1002/2019	NABAM HARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S K SINGHA MR. M G SINGH MR. M K DUTTA	SC, CBI
10	PIL/23/2020 FIXED	DHYAN FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A GOYAL MR G KHANDELIA MR. A CHOUDHURY	GA, ASSAM SC, ED SC, CBI SC, TRANSPORT ASSTT.S.G.I.
11	I.A.(Civil)/1119/2020 <b>in</b> Mat.App./3818/2020	SIBLI HASSAN @ SIBLI HASSAN CHOUDHURY <b>Versus</b> JAITUN NESSA	MR A N IQBAL MR. S K MUKTAR	
	<b>WITH</b> Mat.App./3818/2020 (Filing Number)	SIBLI HASSAN @ SIBLI HASSAN CHOUDHURY <b>Versus</b> JAITUN NESSA		
<b>HEARING</b>				
12	WA/341/2019 FIXED	SHRI MUKUL CHANDRA BAISHYA <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5281/2020 FIXED	TARAKESHWAR CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MS H DEKA	SC, HIGHER EDU SC, G U
2	WP(C)/5415/2020	SADANANDA RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
3	Cont.Cas(C)/2/2021	MRIGANKA DEB ROY <b>Versus</b> SMTI. GITIMONI PHUKAN, ACS AND ANR	MR. P K BARMAN	
4	Cont.Cas(C)/3/2021	SMTI. SRADHANJALI CHUTIA <b>Versus</b> PREETOM SAIKIA, IAS AND 4 ORS	MR. K K PHUKAN MR. N BORUAH	
5	Cont.Cas(C)/9/2021	DULAL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. K JAIN	SC, ELEM. EDU
6	AB/20/2021	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR M MONDAL	PP, ASSAM
7	WP(C)/43/2021	KHOSNA ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
8	WP(C)/47/2021	ANANDI RAJBONSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A RAJKHOWA MR. R P HAZARIKA	SC, SEC. EDU. SR. GA, ASSAM
9	WP(C)/53/2021	AKTARA BEGUM AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H GUPTA MR. N HOQUE	SC, EDU
10	WP(C)/59/2021	FOKHORUDDIN ALI AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
11	WP(C)/74/2021	JESMIN NEHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
12	WP(C)/86/2021	LAKHINANDAN KHOUND <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	SC, ELEM. EDU GA, ASSAM
13	WP(C)/88/2021	YASMIN SULTANA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.

14	WP(C)/90/2021	SELINA AKTAR MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM
15	WP(C)/96/2021	NIJAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J PAYENG	SC, ELEM. EDU GA, ASSAM
16	WP(C)/97/2021	MISBAH UDDIN LASKAR, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
17	WP(C)/98/2021	MD. IDRISH ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
18	WP(C)/99/2021	ATUL CH BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
19	WP(C)/103/2021	MD. APTAUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<b>ADMISSION</b>				
20	WP(C)/4158/2014 WITH CAVT. 1027/15 & WP(C) 5170/14 (D/O)	JUAIDUR RAHMAN BARBHUIYA and ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.N THAPA MR.B SINHA MR.T K RAJKUMAR	GA, ASSAM MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA SC, SSA MSL RAHMAN SC, FINANCE
21	WP(C)/5323/2014	DR. NIPUN BARUWATI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.H ROHMAN MR.P D NAIR MR G ALAM	MR.K BORUAH MR.K SINGHA MR.R S MISHRA SC, HIGHER EDUCATION
22	WP(C)/454/2015	SRI SUSANTA BORAH and 13 ORS <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
23	WP(C)/746/2015	ON THE DEATH OF RUPJYOTI BORA, REPRESENTED BY AJIT BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M U MAHMUD MR.H R CHOUDHURY MR.M ALI MR.A RAHMAN	MR.D BORAH(R-6) MR.R GOGOI(R-6) SC, SECONDARY EDUCATION(R1,3-6) SC, FINANCER2 SC, HIGHER EDUCATION(R7) MR.N BORAH(R-6)
<b>WITH</b>				
24	WP(C)/260/2015	PRAFULLA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M U MAHMUD MR.S HOQUE MR.H R CHOUDHURY MR.M ALI MR.A RAHMAN	MR.S CHAUHAN(R-6) MR.A R SHOME(R-6) SC, SECONDARY EDUCATION SC, FINANCE
25	WP(C)/3246/2015	MD. SAMJID ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	DR. B AHMED MR. K A MAZUMDER MR. E AHMED(R-6) MR.N I KHANR-6 SC, ELEMENTARY EDUCATION MD.J H KHAN(R-6)
<b>WITH</b>				
	I.A./426/2016 in WP(C)/3246/2015	MD. SAMJID ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR. E AHMEDR-6 MR.N I KHAN(R-6) SC, ELEMENTARY EDUCATION MD.J H KHAN(R-6)

26	WP(C)/3299/2015	MISS ANAMIKA KURMI and 73 ORS, <b>Versus</b> THE STATE OF ASSAM and 6 ORS,	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. M H LASKAR MR. A U AHMED	MR. S C KEYAL (SC, A.I.C.T.E) GA, ASSAM MR. N DEKA (R-5, R-6) MR. M MAHANTA (R-3) MR. M CHOUDHURY(R-3) MS. S DAS (R-7) MR. M GOGOI (R-5, R-6) SC, HEALTH
27	WP(C)/4410/2016 FIXED	MD. SORHAB ALI <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN	GA, ASSAM SC, EDUCATION
28	WP(C)/1933/2020	RAJEEB SHARMA TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, HIGHER EDU
29	WP(C)/2884/2020 B/O	DHIRAJ KUMAR AND 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE
30	WP(C)/3733/2020	NIRUPAMA BARO AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
	<b>WITH</b>			
31	WP(C)/3486/2020	NITYANANDA DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
	<b>WITH</b>			
32	WP(C)/3809/2020	GOPAL BHOWMIK AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MR. S S GOSWAMI	SC, SEC. EDU.
	<b>WITH</b>			
33	WP(C)/3817/2020	ANIMA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MR. S S GOSWAMI	SC, SEC. EDU.
	<b>WITH</b>			
34	WP(C)/3821/2020	SONGEET DAIMARI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
	<b>WITH</b>			
35	WP(C)/3832/2020	BILAL UDDIN ALI AHMED AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
	<b>WITH</b>			
36	WP(C)/3836/2020	MIRA BARUAH AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
	<b>WITH</b>			
37	WP(C)/3847/2020	SASWATI DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
	<b>WITH</b>			
38	WP(C)/3848/2020	PRATIVA DEVI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.

39	<b>WITH</b> WP(C)/3906/2020	BUDDHI RAM KAKATI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
40	<b>WITH</b> WP(C)/3908/2020	GAJENDRA CH. DEKA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
41	<b>WITH</b> WP(C)/3940/2020	FAKHARUDDIN ALI AHMED AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MR. S S GOSWAMI	SC, SEC. EDU.
42	<b>WITH</b> WP(C)/3968/2020	SAMINUR ISLAM AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
43	<b>WITH</b> WP(C)/4019/2020	RANJIT KUMAR ADHIKARY AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
44	<b>WITH</b> WP(C)/4025/2020	DEBABRATA CHOUDHURY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
<b><u>ORDERS</u></b>				
45	WP(C)/2551/2015	JITU TAPAN DAS, <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH	GA, ASSAM(R3) SC, SECONDARY EDUCATION
46	WP(C)/7903/2015	KARAIKHAITY ANCHALIK JUNIOR COLLEGE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MR.M ISLAM MS.S HALAI MR.N UDDIN	GA, ASSAM SC, SECONDARY EDUCATION
47	Cont.Cas(C)/36/2016	GIRINDRA NATH DUTTA and 4 ORS. <b>Versus</b> PREETAM SAIKIA and 3 ORS.	MR. B SARMA	MR.K PHUKAN(R-2) MR.R MAZUMDAR(R- 1-4) MR.R M DEKA(R-1&2) MR.N SARMA(R- 1-4) MR.H BEZBARUAH(R-1) MR.D CHETIA(R-3) MR. R R CHOUDHURYR-3 MR.D KONWAR(R-4)
48	Cont.Cas(C)/274/2016	KABITA PHUKAN <b>Versus</b> PREETOM SAIKIA and 2 ORS	MR.M DUTTA MRS.B HAZARIKA	MR.R MAZUMDAR(R- 1&2) MR.N SARMA(R-2) MR.H BEZBARUAH(R-1) MR.D CHETIA(R-2) MR.N BORAH1,3,4,5 and 6
49	<b>WITH</b> Review.Pet./43/2016	STATE OF ASSAM and ANR <b>Versus</b> NALINI KONCH and 5 ORS	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH MR.D CHETIA	MR.R SARMA(R-1) MR.P P BARUAH(R-1)
50	<b>WITH</b> Review.Pet./52/2016	STATE OF ASSAM and ANR <b>Versus</b> NALINI KONCH and ANR	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH MR.D CHETIA SC, ELEMENTARY EDUCATION	MR.R SARMA(R- 1&2)
51	Cont.Cas(C)/297/2016	NITEN BORAH <b>Versus</b> D. MALAKAR	MR.K BARUAH MR.R S MISHRA MR.P BORDOLOI	MR. B DEORI MR.K K PARASAR MR.B CHETRI

52 Cont.Cas(C)/116/2019

PRASANTA KONWAR  
**Versus**  
PREETAM SAIKIA AND ANR.

MR. S U AHMED  
MR A HAWARI

MS K DAS (R2)  
MS. N M SARMA (R2)

**WITH**

53 Cont.Cas(C)/270/2019

ABUL BASHOR BARBHUIYA  
**Versus**  
PREETOM SAIKIA AND ANR.

MS. S SEAL  
MS. S KANUNGOE  
MS. J CHETTRY

SC, ELEM. EDU  
MR. B DEORI

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 4**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6984/2019	MAZEDA KHATOON <b>Versus</b> UNION OF INDIA AND 5 ORS	MS. P R MAHANTA MS B GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/4754/2020 B/O	HATEM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/5399/2020	MD. AFZAL HUSSAIN @ AFZAL MANDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MRS. K DEVI MS R P BARUAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5449/2020	MAINAL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N AHMED MR R A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4/2021	MOYMANA KHATUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
6	WP(C)/5070/2019 WITH LCR	AZIRAN BIBI @ AJIRAN BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/5107/2019 WITH LCR	JAMINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/5108/2019 WITH LCR	ABU HANIFA @ MOHAMMAD HANIFA @ HANIFA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/5130/2019 WITH LCR	SHAHINUR BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T



10	CRL.A(J)/86/2020	MAHESH MUNDA <b>Versus</b> THE STATE OF ASSAM	PP, MIZORAM
11	CRL.A(J)/87/2020	JHAKARI CHOUHAN <b>Versus</b> THE STATE OF ASSAM	PP, ASSAM
12	CRL.A(J)/88/2020	BIRENDRA CHOUHAN @ BIJENDRA CHOUHAN <b>Versus</b> THE STATE OF ASSAM	PP, ASSAM
13	CRL.A(J)/89/2020	DHENA TUDU <b>Versus</b> THE STATE OF ASSAM	PP, ASSAM

**ORDERS**

14	I.A.(CrI.)/125/2019 WITH OFFICE NOTE, LCR 7 FILES, P.B.-3, AFTER WINTER VAC <b>in</b> CrI.A./70/2018 <b>WITH</b> CrI.A./70/2018	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
		SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
15	Cont.Case(CrI).(Suo-moto)/1/2020 X X X	<b>Versus</b> SRI PHAGULAL PRASAD	MR S S DEY, SR. ADV, SC GHC	

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 4**

**[THIS BENCH WILL SIT AFTER RISING  
OF DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Review.Pet./93/2019 WP(C) 4151/2016(D/O)	MISS KULSUM BEGUM @ KULSUM BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR K DAS MR. B PHUKAN MR. B K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	Review.Pet./18/2020 WP(C) 5235/2018(D/O)	MALEKA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	Review.Pet./28/2020 WP(C) 3747/2019(D/O)	MAZEDA KHATUN <b>Versus</b> UNION OF INDIA AND 6 ORS	MD. M U AHMED MS K GOGOI MR S ISLAM MR S ISLAM MS F N ZAMAN MS. R AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
4	Review.Pet./65/2020 WP(C) 6052/2018(D/O)	AHILA KHATUN @ RAHILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 12/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/18/2020	PAONAM DIANA DEVI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A CHAUDHURY MR. P K DAS MD N ABED MR. D BORA MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/5783/2020 FIXED	ANUP MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. N DEKA MR H K DAS MS. P CHAKRABORTY	SC, HEALTH
3	Cont.Cas(C)/1/2021	SUREN BHAGAWATI <b>Versus</b> RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	
4	Cont.Cas(C)/4/2021	BHAGAWAN SARMA <b>Versus</b> RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	
5	Cont.Cas(C)/7/2021	SMTI. ANITA SINGHA <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	
6	Cont.Cas(C)/8/2021	AMZAD ALI AHMED <b>Versus</b> JISHNU BARUA, IAS AND ANR	MR D N BHATTACHARYYA	
7	WP(C)/34/2021	PARESH CHANDRA HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. S BORA MR. L MOHAN	SC, GDD
8	WP(C)/42/2021	DIMBESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	SC, REVENUE
9	WP(C)/48/2021	HIRON THAKURIA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	ASSTT.S.G.I. SC, BSNL
10	WP(C)/60/2021	DIGANTA HAZARIKA FORCE NO. 045221476 <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA Y SULTANA	ASSTT.S.G.I.
11	WP(C)/61/2021	SUDARSON SINGH CHETRI @ SUDARSON SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. K R PATGIRI MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, AG SC, PWD SC, FINANCE DEPTT.
12	WP(C)/62/2021	DHARMESWAR GOGOI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	ASSTT.S.G.I. SC, PNB

13	WP(C)/68/2021	DIPTI CHETRY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM SC. B.T.A.D.
14	WP(C)/71/2021	SURJYA KANTA BORA <b>Versus</b> ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
15	WP(C)/76/2021	ADHUNIKA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE	GA, ASSAM
16	WP(C)/92/2021	KULUMONI BAISHYA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD M S ALI	GA, ASSAM SC, REVENUE
17	WP(C)/93/2021	SARASWATI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED GA, ASSAM MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, AG SC, IRRIGATION SC, FINANCE
18	WP(C)/95/2021	SIDDHESWAR RAHANG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MS P GOGOI MR. B KHAKHLARY	SC, TRANSPORT
19	WP(C)/100/2021	KARAM ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A KHANIKAR MR. P KONWAR	
<b>ORDER (STAY VACATING)</b>				
20	I.A.(Civil)/1344/2020 FIXED in WP(C)/2029/2020 <b>WITH</b> WP(C)/2029/2020	ABUL KALAM <b>Versus</b> AZHAR ALI AND 4 ORS	MR. R MAZUMDAR MD H R AHMED MD A ISLAM	GA, ASSAM MR. M ISLAM SC, REVENUE
		AZHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. M BARMAN MR. M ISLAM	GA, ASSAM MD H R AHMED MD A ISLAM SC. REVENUE
	<b>WITH</b> I.A.(Civil)/1360/2020 in WP(C)/2029/2020	AZHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M ISLAM	GA, ASSAM
<b>ADMISSION</b>				
21	WP(C)/2921/2010	BANDITA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ORS	MRJ PAYENG MR.K K HANDIQUE MR.M K DEURI	GA, ASSAM MR. A C BURAGOHAIN,SC (R-6) MR.N ZAMAN MR.A GANGULY
	<b>WITH</b> WP(C)/579/2019	BANDITA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS. J M RABHA	GA, ASSAM MR. A C BURAGOHAIN, SR. COUNSEL, (R-6)
23	WP(C)/8186/2017	RANJU MILI and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.N G KUNDU MRG DEKA MS.P UPAMANYU MR.P K R CHOUDHURY	GA, ASSAM
	<b>WITH</b> WP(C)/2251/2020	MANAB JYOTI KAMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
25	W.P.(CrI.)/14/2020 FIXED	DEBARSHI KASHYAP <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
26	WP(C)/3244/2020 FIXED	DIGANTA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FOREST SC, SEBA

27	WP(C)/3296/2020	BIDIT KUMAR CHUTIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	GA, ASSAM SC. REVENUE
28	WP(C)/3504/2020 FIXED	SIDDHARTH RAJKHOWA AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, APSC SC, IRRIGATION
<b>WITH</b>				
29	WP(C)/2843/2020	SMTI. GITIMOLLIKA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
<b>WITH</b>				
30	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
<b>ORDERS</b>				
31	WP(C)/5008/2015	MALIKA HANSEPI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.B P SINHA MS. S KANUNGOE MR. S A B KHABIR MS.N DAS	MRS.V L SINGH SC, NHAI MR. Y S MANNAN [SC, PWD (R4)] MR.H BURAGOHAIN SC, PWD
32	Cont.Cas(C)/186/2018	DR. (CAPT.) SUCHITRA KAKOTY <b>Versus</b> JISHNU BARUAH, IAS AND 2 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA MS. J BHATTACHARJEE	MR G BAISHYA MS. A VERMA (R1 & R3) MS. S KHANIKAR (R3) MD. A HASSAN MS. B BORA MS U DAS (R1 & R3) MR. G TAYE (R1 & R3)
33	Cont.Cas(C)/579/2018	RIPUL BRAHMA <b>Versus</b> BIREN CHANDRA PHUKAN ANR ANR.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM
34	Cont.Cas(C)/578/2019	SANJIBUL ISLAM <b>Versus</b> ALOK KUMAR AND ANR	MR. R PHUKAN MR. T BARUAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI
35	I.A.(Civil)/4330/2019 FIXED in WP(C)/7928/2019 <b>WITH</b> WP(C)/7928/2019 CAVT. NO. 0914/2019	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM MR. R. DHAR, SC, TEXTILE AND HANDLOOM
		MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA MS A SWARGOWARI	MR H K MAHANTA GA, ASSAM MR. S K BARKATAKI (R6- R9) MR. JYOTIRMOY ROY MS B SHARMA (R6-R9) MR. U K NAIR MR. R. DHAR, SC, HANDLOOM AND TEXTILE DEPARTMENT MR. S SARMA MR. R HAZARIKA MR. R D BHUYAN MR D K NATH (R6-R9) MS M DAS(R6-R9) MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE FOR CAVEATOR SC, K A A C

**WITH**  
I.A.(Civil)/69/2020  
in WP(C)/7928/2019

HAMEN NATH  
**Versus**  
MANOJ KUMAR BARUAH

MR H K MAHANTA  
MR. R D BHUYAN

36 **WITH**  
WP(C)/1799/2018

MANOJ KUMAR BARUAH  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. B D GOSWAMI  
MS H DEKA  
MR. K H CHOUDHURY

GA, ASSAM  
MR. U K NAIR  
MR. R. DHAR, SC, TEXTILE  
AND HANDLOOM  
MR. M P SARMA  
MS. P BORGHAIN

37 Review.Pet./121/2020  
in WP(C) 6104/19 (D/O)

DILIP PATOWARY  
**Versus**  
THE NATIONAL HEALTH MISSION, ASSAM  
AND 6 ORS.

MR. K N CHOUDHURY  
MR. R M DEKA  
MR. D J DAS  
MS N MAHANTA

SC, NHM  
SC, HEALTH AND F W

38 Cont.Cas(C)/166/2020

PRASANNA HASNU  
**Versus**  
DEBOLAL GORLOSA

MR. S BORTHAKUR  
MR. S BOIRAGI  
MR. D GOGOI

MR. K GOSWAMI  
MS. A NEOG  
MR. A SANDILYA

39 Cont.Cas(C)/465/2020

PROBHAT CH. ROY@ PARBHAT ROY  
**Versus**  
SMTI. LAKSHMIPRIYA MS AND ANR.

MRS. B GOGOI  
MR. M K SHARMA

MR. D SAIKIA (R1)  
MR. D SAIKIA (R1)  
MR. J HANDIQUE  
MR. B GOGOI (R1)  
MS. N BORDOLOI (R1)  
MR A CHALIHA (R1)  
MR. D S DEKA (R1)

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

#### [CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2863/2020 FIXED	ABDUL SALAM @ ABDUS SALAM <b>Versus</b> THE UNION OF INDIA	MR. A AHMED MR. A AHMED MR A HUSSAIN MR. I U CHOWDHURY	SC, DRI
2	Bail Appln./27/2021	SHAH ALOM @ SAH ALOM <b>Versus</b> THE STATE OF ASSAM	MR GIAS MR M Z SHAH MS. S CHAKRABORTY	PP, ASSAM
3	Bail Appln./28/2021	MOMINUL ALI @ MOMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR M MONDAL	PP, ASSAM
4	Bail Appln./29/2021	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
5	Bail Appln./30/2021	GHANA SHYAM SAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>MOTION</b>				
6	Crl.Rev.P./228/2020 FIXED	PARIMAL CH DAS @ PARIMAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY	PP, ASSAM
7	Crl.Pet./606/2020 FIXED	BIKRAM JEET DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MR B GOGOI MS. S G BARUAH	PP, ASSAM
8	Crl.Rev.P./1/2021	HUMAYUN SARDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
9	Crl.Rev.P./2/2021	JAY PRAKASH YADAV <b>Versus</b> MUSLIM KHAN	MR. S P ROY MS S DAS	
10	Crl.Rev.P./4/2021	DR. MRIGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
<b>PENSION MATTERS</b>				
11	WP(C)/5844/2017 FIXED	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS.K MEDHI	GA, ASSAM SC, AG
12	WP(C)/411/2018 FIXED	SAB TERA BIBI <b>Versus</b> THE STATE OF ASSAM	MR. J U N M LASKAR MS. A AHMED	GA, ASSAM SC, AG SC, FINANCE DEPTT.

13	WP(C)/533/2018 FIXED	SABITA KALITA <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, APDCL MS. P SAHA MR D SHARMA SC, AEGCL
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**BAIL HEARING (BA)**

14	Bail Appln./2190/2020 FIXED	ABDUL ROUF <b>Versus</b> THE STATE OF ASSAM	MR. I U CHOWDHURY	PP, ASSAM
15	Bail Appln./2693/2020 FIXED	MD. MONOWER HUSSAIN @ MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. J A AHMED	PP, ASSAM
16	Bail Appln./2737/2020 FIXED	SIDDHARTHA DAS <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR. A DEKA	PP, ASSAM
17	Bail Appln./2773/2020 FIXED	JADUMONI CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	MR R SENSUA MR. D CHUTIA PP, ASSAM
18	Bail Appln./2994/2020 FIXED	MRS. ANJUMA BEGOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
19	Bail Appln./2995/2020 FIXED	SAHIDUL KHAN <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MD R ISLAM MR S JAFRI	PP, ASSAM
20	Bail Appln./2997/2020 FIXED	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
21	Bail Appln./3035/2020 FIXED	LALITA DOLOI <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
22	Bail Appln./3056/2020 FIXED	DHANANJAY ROY <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
23	Bail Appln./3057/2020 FIXED	MD. MOJBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
24	Bail Appln./3059/2020 FIXED	DHANTI BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MR M BORAH MS TH A DEVI	PP, ASSAM
25	Bail Appln./3061/2020 FIXED	SUBRATA ROY <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
26	Bail Appln./3070/2020 FIXED	IMRAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN	PP, ASSAM

**BAIL HEARING**

27	AB/1948/2020 FIXED	NAGESWAR CHOWDHURY <b>Versus</b> STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	PP, ASSAM
28	AB/2541/2020 FIXED	KRISHNA KANTA DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR M RAHMAN	PP, ASSAM
29	AB/2716/2020 FIXED	SMT. SWAPNA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
30	AB/2962/2020 FIXED	MD. SADAR ALI @ SADAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
31	AB/3006/2020 FIXED	MOHIBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. M R DEVI	PP, ASSAM



32	<b>WITH</b> AB/1954/2020	MUSTAQUE ALI @ MUSTAK ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. M R DEVI	MS. T BEGUM PP, ASSAM
33	<b>WITH</b> AB/2039/2020	ISTAQUE ALI @ ISTAK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. M R DEVI	PP, ASSAM
34	AB/3032/2020 FIXED	BABUL LAHON <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
35	AB/3158/2020 FIXED	GAJIBOR RAHAMAN AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
36	AB/3266/2020 FIXED	ANISH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	PP, ASSAM
37	AB/3490/2020 FIXED	SADDAM HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	K U AHMED MR. M HOSSAIN MR A ISLAM	PP, ASSAM
38	AB/3540/2020 FIXED	DILIP PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MR K J SAIKIA	PP, ASSAM
39	AB/3594/2020 FIXED	NASIR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA	PP, ASSAM
40	AB/3598/2020 FIXED	NAZRUL HOQUE CHOUDHURY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	MR. K MUNIR MR. A M S MAZUMDER PP, ASSAM
41	AB/3599/2020 FIXED	RATU TECHI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S K DEORI MS. SOMILA	PP, ASSAM
42	AB/3600/2020 FIXED	SMTI PURABI GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
43	AB/3603/2020 FIXED	MUKTAR BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS F RAHMAN MD. H BHUYAN	PP, ASSAM
44	AB/3604/2020 FIXED	MD. HAMID ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MR S I AHMED	PP, ASSAM
45	AB/3605/2020 FIXED	PUNYESHWAR GOGOI @ PUNYESWAR GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
46	AB/3608/2020 FIXED	SADDAMIN AZAD <b>Versus</b> THE STATE OF ASSAM	M ALAMGEER MR. A ALAM	PP, ASSAM
47	AB/3619/2020 FIXED	NURUL ISLAM @ NUR ISLAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
48	<b>WITH</b> AB/3596/2020	JAMIR UDDIN AHMED AND 10 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
49	AB/3647/2020 FIXED	RIMAN SAIKIA @ RAHUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
50	AB/3674/2020 FIXED	UPEN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MR. R AGARWALL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-II AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/5/2021	SANTI GOPAL MANDAL <b>Versus</b> BIRAJ TALUKDAR	MR. B HALDAR MR. S BARMAN MR B DEORI	
2	Cont.Cas(C)/6/2021	CHANDAN DEKA <b>Versus</b> S K DAS AND 2 ORS	MR. R GOSWAMI MS. P. KALITA MS. R DEVI	
3	Cont.Cas(C)/10/2021	MOFIDA KHATUN AND 7 ORS <b>Versus</b> ANIMESH TALUKDAR AND ANR	MD. A. RASHID MR. M HUSSAIN MR A K DAS	
4	WP(C)/35/2021	RAJAT ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K AHMED MS S BARUAH	SC, WATER RESOURCE
5	WP(C)/36/2021	M/S APEEJAY TEA LIMITED , <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
6	WP(C)/37/2021	BISWESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
7	WP(C)/44/2021	HEMANTA KR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH MR. N BHARALI MR. A IKBAL	GA, ASSAM SC, REVENUE
8	WP(C)/46/2021	CHAYAN SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R HAZARIKA MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN MR. C CHAKRABORTY	GA, ASSAM
9	WP(C)/67/2021	SABYASACHI DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R HAZARIKA MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	GA, ASSAM
10	WP(C)/75/2021	M/S TRUE WELLNESS VENTURE PVT LTD AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, GDD SC, GMC
11	WP(C)/77/2021	MAHENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED	GA, ASSAM
12	WP(C)/78/2021	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC

13	WP(C)/81/2021	SAMARESH SINHA <b>Versus</b> THE NATIONAL COUNCIL FOR TEACHERS EDUCATION (NCTE) AND ANR	PETITIONER IN PERSON	SC, N C T E
14	WP(C)/82/2021	MANOJ GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	GA, ASSAM SC, TRANSPORT
15	WP(C)/84/2021	SANKARACHARYYA BARUAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. H. BURAGOHAJN MS A DEVI MR. R SINGH	ASSTT.S.G.I. SC, OIL
16	WP(C)/85/2021	MITHILA KANU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, PNRD GA, ASSAM
17	WP(C)/87/2021	M/S K R CONSTRUCTIONS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	ASSTT.S.G.I.
18	WP(C)/89/2021	KHAKAN DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
19	WP(C)/94/2021	CAMBRIDGE EDUCATIONAL TRUST <b>Versus</b> THE UNION OF INDIA AND 15 ORS	MR. S KALITA	GA, ASSAM SC, GMC SC, G M D A SC, RAILWAY SC, REVENUE
20	WP(C)/101/2021	IDU ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D A KAIYUM MR J ISLAM MR. S N RAHMAN	SC, PNRD GA, ASSAM
21	WP(C)/104/2021	AJOY KUMAR GHOSH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M HOSSAIN MR. M H LASKAR	GA, ASSAM SC, REVENUE
22	WP(C)/106/2021	DEBAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J PAYENG	SC, HEALTH
<b>HEARING</b>				
23	Review.Pet./9/2020 in WP(C) 6568/17 (D/O) (BY SLIP)	CENTURY PLYBOARDS (I) LIMITED AND ANR <b>Versus</b> UNION OF INDIA AND 2 ORS	DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. R SARMA MR B SHARMA MR. N CHOUDHURY MR. M DAS SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,12th January 2021]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH-I AND TAX MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3546/2014	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
<b>WITH</b>				
2	WP(C)/1224/2014	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
3	CRP/23/2018 FIXED	ASHIS BOSE <b>Versus</b> INDIA CLUB AND THEATRICAL INSTITUTE AND 2 ORS.	MR. D MAZUMDAR MR. S BISWAS MS. J KAKOTI	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MR. M SAHEWALLA
4	Tr.P.(C)./41/2018	JULIE RAJBANKHI AND ANR. <b>Versus</b> INDRAJIT SAIKIA	MR. M DAS MR. P P BORTHAKUR MR H J TAMULI	MR. T J MAHANTA MR. A BARUAH MR. B BORA MS. M KALITA
5	Tr.P.(C)./90/2019	PRATIVA DAS <b>Versus</b> NAREN DAS	MR. K K BHUYAN MR. B DEKA MS P BARUAH	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI
6	CRP(I/O)/22/2020	HARMOHAN TALUKDAR AND ANR. <b>Versus</b> HIMANI DAS	MR. R J BORDOLOI MR. R ALI MR. M K JAIN	MR. B D DEKA MR. M DAS N CHAUDHURY
7	MACApp./47/2020 FIXED	DIGANTA KR PATHAK <b>Versus</b> MD TAHER ALI and 2 ORS	MR. S MUKTAR MR.S RAHMAN MR.S HUSSAIN	
8	MACApp./1/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. NURJAHAN BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	
<b>WITH</b>				
	I.A.(Civil)/12/2021 in MACApp./1/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. NURJAHAN BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	
9	MACApp./2/2021	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. DIPTI SARMAH AND 2 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

10	MACApp./3/2021  <b>WITH</b> I.A.(Civil)/43/2021 <b>in</b> MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
11	MACApp./4/2021  <b>WITH</b> I.A.(Civil)/45/2021 <b>in</b> MACApp./4/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
12	MACApp./5/2021  <b>WITH</b> I.A.(Civil)/46/2021 <b>in</b> MACApp./5/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
		NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. MITA BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
		NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. MITA BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
13	RSA/80/2019  <b>WITH</b> I.A.(Civil)/1244/2019 <b>in</b> RSA/80/2019	SRI RAJIB SARMA <b>Versus</b> SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	
14	RSA/41/2020  <b>WITH</b> I.A.(Civil)/525/2020 <b>in</b> RSA/41/2020	SRI RAJIB SARMA <b>Versus</b> SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	
		MD. ABDUL ROUF AND 5 ORS. <b>Versus</b> MUSSTT.SAFIA KHATUN AND 90 ORS	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	
		MD. ABDUL ROUF AND 5 ORS. <b>Versus</b> MUSSTT. SAFIA KHATUN AND 90 ORS	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	
15	RSA/72/2020  <b>WITH</b> I.A.(Civil)/1085/2020 <b>in</b> RSA/72/2020	SHRI BALENDRA BASUMATARY AND ANR <b>Versus</b> SMTI JYOTSHNA RANI DAS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	
16	RSA/106/2020	SHRI BALENDRA BASUMATARY AND ANR <b>Versus</b> SMTI JYOTSHNA RANI DAS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	
		NIVA DUTTA <b>Versus</b> AJIT CHANDRA BARUAH AND 5 ORS.	MR. R PHUKAN MR. T BARUAH	
<b><u>ORDERS</u></b>				
17	I.A.(Civil)/3855/2017 <b>in</b> MACApp./592/2017  <b>WITH</b> MACApp./592/2017	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI SASHI PRAVA LAHKAR and 5 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. A KALITA	MR. S K JAIN MR. B K JAIN (R1, R2, R3, R5) MR. R DE (R6) MS. D DEVI (R6) MR. R J SARMA (R6) MS. S TALUKDAR
		THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI SASHI PRAVA LAHKAR and 5 ORS	MR.S K GOSWAMI MR.B K GOSWAMI MR.A KALITA	MR.S K JAIN (R- 1,2,3and5) MR. B K JAIN (R1, R2, R3, R5) MS.S TALUKDAR(R-1,2,3&5)

	<b>WITH</b> I.A.(Civil)/3856/2017 <b>in</b> MACApp./592/2017	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI SASHI PRAVA LAHKAR and 5 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. A KALITA	MR.S K JAIN MR. B K JAIN (R1, R2, R3, R5) MS.S TALUKDAR
18	MACApp./853/2018 WITH LCR	MD ATIKUL HUSSAIN @ ATIKUR <b>Versus</b> MD MUKTAR HUSSAIN AND ANR	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR K BORA (R2) MR. B K PURKAYASTHA (R2) MR. A J SAIKIA (R2) MR. B KAKATI (R2) MS B KASSHYAP (R2) MS. M BORUAH (R2) L KALITA (R2)
19	I.A.(Civil)/4378/2018 WITH LCR <b>in</b> MACApp./15465/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
	<b>WITH</b> MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS		
20	<b>WITH</b> MACApp./365/2018	SMT BANALATA DAS <b>Versus</b> RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> I.A.(Civil)/1200/2020 <b>in</b> MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MR C MAZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> CO/3898/2020 (Filing Number) <b>in</b> MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> SMTI BANALATA DAS AND 2 ORS		
21	Tr.P.(C)./56/2019 FIXED	NAZIA YASMIN LASKAR <b>Versus</b> HANIF ALOM AHMED LASKAR	MR. S P CHOUDHURY MR. A S DHILLON	
22	Tr.P.(C)./64/2019	LAKSHYA JYOTI DAS DUTTA <b>Versus</b> TITU DUTTA	MR. A SATTAR MR Z MUKIT S CHOUDHURY	MR. P TALUKDAR MS NILAM DEVI
23	Tr.P.(C)./69/2019	JHUMA DAS SINGHA @ JHUMA DAS <b>Versus</b> AMIT SINGHA	MR. J P DAS	MR. A K PURKAYASTHA MR. S K DAS
24	Tr.P.(C)./91/2019	ANJAN SAHU <b>Versus</b> BIJOY SAHU	MR. I A TALUKDAR MR. B HUSSAIN	MR. B BORAH MR. N GOSWAMI MR P DEKA
25	CRP(I/O)/386/2019	JAMAL UDDIN AHMED <b>Versus</b> ALTAFUR RAHMAN AND ANR.	MR. J LASKAR MR F Z MAZUMDER	MR A ALI MR. Y ALI
26	I.A.(Civil)/3391/2019 <b>in</b> RSA/275/2019	RENUBALA GHOSH AND 4 ORS. <b>Versus</b> KRISHNALAL GHOSH AND 6 ORS.	MR D CHAKRABORTY MR. R CHOUDHURY	MRS. U BARUAH MR. A H M R CHOUDHURY
	<b>WITH</b> RSA/275/2019	RENUBALA GHOSH AND 4 ORS <b>Versus</b> KRISHNALAL GHOSH AND 6 ORS	MS. R CHOUDHURY	MR. N DHAR MR. T U LASKAR
	<b>WITH</b> I.A.(Civil)/2320/2020 <b>in</b> RSA/275/2019	KRISHNA LAL GHOSH AND 6 ORS. <b>Versus</b> RENU BALA GHOSH AND 4 ORS.	MR. N DHAR MR. T U LASKAR	MS. R CHOUDHURY
27	Review.Pet./56/2020 <b>in</b> WP(C)/122/2016(D/O), FIXED	ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND ANR <b>Versus</b> AROBINDA DAS AND ANR	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	MR R DHAR MR. N C BAROOAH (R1) MR. S M SARMA (R1)

28	<b>WITH</b> Cont.Cas(C)/206/2020	ARABINDA DAS <b>Versus</b> KAMALA KANTA KALITA AND ANR.	MR. N C BAROOAH MR. S M SARMA	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR (R 2)
29	I.A.(Civil)/2050/2020 IN MAC.APP. SL.NO. 244706 <b>in</b> MC/785/2015	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> JAMAT ALI SK (FATHER) AND ANR.	MR. R GOSWAMI	
30	I.A.(Civil)/21/2021 <b>in</b> RSA/591/2020	RAM AVATAR AGARWAL <b>Versus</b> GURUDAS CHOUDHURY	MR. P K ROYCHOUDHURY MD. A KHAN	
	<b>WITH</b> RSA/591/2020 (Filing Number)	RAM AVATAR AGARWAL <b>Versus</b> SRI GURUDAS CHOUDHURY		
	<b>WITH</b> I.A.(Civil)/593/2020 (Filing Number)	RAM AVATAR AGARWAL <b>Versus</b> SRI GURUDAS CHOUDHURY		
31	I.A.(Civil)/36/2021 <b>in</b> MACApp./9822/2020	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUSST. SANUFA KHATUN AND 2 ORS. A	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> MACApp./9822/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUSST. SANUFA KHATUN AND 2 ORS. A	MS. R D MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/9824/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUSST. SANUFA KHATUN AND 2 ORS. A	MS. R D MOZUMDAR	
32	I.A.(Civil)/38/2021 <b>in</b> MACApp./9783/2020	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMT. CHAITALI DEB AND 4 ORS.	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	
	<b>WITH</b> MACApp./9783/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA	
	<b>WITH</b> I.A.(Civil)/10317/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> CHAITALI DEB AND 4 ORS.	MR. K K BHATRA	
	<b>WITH</b> I.A.(Civil)/10481/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA	
<b>HEARING</b>				
33	MACApp./334/2016 WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> DIPALI DAS and 4 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.J DAS(R- 1-4) MR.S G BHATTACHARJEE(R- 1-4)
34	MACApp./424/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT ARATI BORO and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.A C BAISHYA R-1 MR.H DAS(R-1)
35	MACApp./913/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/3759/2018 <b>in</b> MACApp./913/2018	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR



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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2461/2020	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA,ASSAM
<b>ADMISSION</b>				
2	WP(C)/1290/2015	M/S K.O. ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 11 ORS	MR.S TAPIN MR.H CHANDA	MR.J HUSSAIN(R10) GA, AP MR.R SAIKIA
	<b>WITH</b> MC/622/2015 <b>in</b> WP(C)/1290/2015	M/S JJ ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 11 ORS	MR.R SAIKIA	MR.S TAPIN GA, AP
3	<b>WITH</b> Cont.Cas(C)/123/2015	M/S K.O. ENTERPRISES <b>Versus</b> ER. DOLI NYODU and 2 ORS	MR.H CHANDA MR.S TAPIN	MR.R SAIKIA(R1-3)
4	WP(C)/1874/2015 FIXED	KRISHNA MOHAN DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S BANIK MR.S K ROY MRS M M ROY	GA, ASSAM MR A CHAKRABORTY(R-1&2) MR.C GOSWAMI(R-3&4)
5	WP(C)/7594/2015	GANGOTRI TEA and INDUSTRIES P LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED and 3 ORS	MR. S K KEJRIWAL MRS. S KEJRIWAL	MR. B D DAS (R3) MR. A K THAKUR (R3) MR. H K SARMA (R3) MR. D NATH (R3) MR. K D SARMA (SC, APDCL, R-3)
6	WP(C)/52/2016	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY and 5 ORS	MR. D CHAKRABORTY MR. S R BORUAH	MR. P KATAKI MS. S E AHMED(R-5) SC FOR AAU MR. D R GOGOI(R-5)
7	WP(C)/66/2016	RAMANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D PHUKAN MR.B C CHOUDHURY	GA, ASSAM
8	WP(C)/68/2016	RANADITYA BARMAN and ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A M MAZUMDAR MR.M K SHARMA	GA, ASSAM(R 1 & 2) MS.B CHOUDHURY(R-3) MRS K SARKAR(R-3) MS.P BORAH R-3 MS.D DAS(R-3) MS.S DAS(R-3)

9	WP(C)/73/2016	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	GA, ASSAMR1-5
10	WP(C)/81/2016	NIRMALENDU NANDI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K PURKAYASTHA MR. P CHAKRABORTY MS. K KHAN MS. A DAS	DR. B AHMED SC, CO OP MR. D F A AHMED(R-5) MR. J LASKAR(R-5)
11	WP(C)/84/2016	SMTI GITA RANI BHOWMIK <b>Versus</b> STATE BANK OF INDIA and 2 ORS	MR.N SAIKIA MR. A CHAMUAH MR.P P BORTHAKUR MR.K BARPUJARI MR.K OJHA	MR.K K DEY MR V K BAROOAH MR.N NATH
12	WP(C)/361/2016	MD. HARUS ALI @ HARUS ALI BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR. S K DAS	MR. B. J. TALUKDAR (SC, REVENUE DEPARTMENT) SC, FOREST MR. R. BARPUJARI(SC, REVENUE DEPARTMENT)
13	WP(C)/860/2016	SUHEL AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.J M A CHOUDHURY SC, HEALTH
14	WP(C)/1475/2016	SAUMYA MINING LIMITED <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR A K DAS MR. M DUTTA	MR. M Z AHMED MR. M DUTTA R- 2 TO 6 ASSTT.S.G.I. SC, COAL INDIA
	<b>WITH</b> I.A.(Civil)/2499/2017 <b>in</b> WP(C)/1475/2016	SAUMYA MINING LIMITED <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M DUTTA MR.A K DAS	MR.M Z AHMED SC, COAL INDIA
15	WP(C)/1700/2016	M/S NRIPEN CH. NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, BTC
16	WP(C)/1702/2016	SANTOSH KUMAR KOIRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M K NEOG MR.S K SINGHA MR.B KUMAR	GA, ASSAM
17	WP(C)/1713/2016 CAVT. NO. 299/2016	ANJU BAHETI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D K BHATTACHARYYA MR.S S SHARMA MS.L SHARMA MRA SHARMA	GA, ASSAM MR S KHOUND FOR CAVEATOR
18	WP(C)/1725/2016	ANOWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R DUTTA MS.M DAS MR.S J SARMA MS.B TALUKDAR MS.M MAHANTA	C.G.C. MR. D C BORAH-1-3 MR.R KALITA(R-4) ASSTT.S.G.I. MRS.J M KONWAR(R-4)
19	WP(C)/1733/2016	SMTI. BELA RANI DAS <b>Versus</b> THE CHIEF SECRETARY , GOVERNMENT OF ASSAM and 5 ORS.	MR.B BISHAYA MR.B U LASKAR	GA, ASSAM SC, HEALTH
20	WP(C)/1945/2016 CAVT. NO. 358/2016	ANUP TRADE and TRANSPORT PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. D SAIKIA MR. R BARUAH MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR S K N MAHAMMAD MRS R BORA MR. A DEKA	MR. P K ROY SC, F C I FOR CAVEATOR
21	WP(C)/1952/2016	JAHAR UDDIN SK and 52 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.I A TALUKDAR MS.P BARMAN	GA, ASSAM SC, BTC
22	WP(C)/1984/2016	TANESWAR BASUMATARY and 173 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MSR D KAKATI MR.S K SINGHA MR.D SHARMA MR.A ADHIKARY MR.B KUMAR	GA, ASSAM

23	WP(C)/2746/2016	KAMRUP COLLEGE OF VOCATIONAL TRAINING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S BHUYAN MR. R KALITA MR. R SALOI MS. K MAHANTA MRS. J M KONWAR	GA, ASSAM SC, PWD
24	WP(C)/3281/2016	SMTI BHANU PRABHA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS A GAYAN MS.N M SARMA MR.C CHOUDHURY MR. P DUTTA	GA, ASSAM SC, PERSONNEL DEPT.
<b>WITH</b>				
25	WP(C)/3244/2016	SABIR HASSAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS A GAYAN MS.N M SARMA MR.C CHOUDHURY MR. P DUTTA	GA, ASSAM SC, PERSONNEL DEPT.
26	WP(C)/4038/2016 WITH WP(C) 2612/16 & 648/16 (BOTH D/O)	MRINAL JYOTI DAS and ANR. <b>Versus</b> STRUCK OFF VIDE ORDER DATED 22.05.2019	MRB KAUSHIK MR.G BORDOLOI	MR.A DAS(R- 2-4) SC, APDCL MR.J DAS(R- 2-4) MR.S DUTTA(R- 2-4) SC, POWER GRID
27	WP(C)/4586/2016	NIVARSHA HAZARIKA and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D SARMA MR. A UPADHYAY MS. K JAIN MR. T BORA MR. P UPADHYAY	GA, ASSAM
28	WP(C)/4664/2016	ARUN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S R GOGOI MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	GA, ASSAM MR.P N GOSWAMI(SC,EXCISE)
29	WP(C)/5463/2016	MUSSTT KALPONA BEGUM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.A DAS	GA, ASSAM MR.S C BISWAS(R-5) MR.S U AHMED(R-5) MSS DEVIR-5 MR. E AHMED(R-5) MR.H A TALUKDAR(R-5)
30	WP(C)/5775/2016	TANURAM KONWAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	MR.S C KEYAL(SC, ASGI) GA, ASSAM MRS.V L SINGH(R-2) SC, NHAI MS.H DAS(R-2) MS.R BORAH
31	WP(C)/7004/2016	M/S. PRASANTA MAHANTA and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. D K DAS MR. P MAHANTA MR. R B GOHAIN	ASSTT. S.G.I.
32	WP(C)/1336/2017 FIXED	RATNESWAR BAISHYA <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MRS.A DEVI MR.P KALITA	GA, ASSAM C.G.C. C.G.C. MR.R BORAH MR.K K PARASARR-1 ASSTT.S.G.I.
33	WP(C)/2829/2017	NIRMALENDU GHOSH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A K DUTTA MR.F E CHOUDHURY	GA, ASSAM SC, HEALTH
34	WP(C)/6982/2017 FIXED	PUNJAB NATIONAL BANK and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	GA, ASSAM MR. M A SHEIKH(R- 6,7&8) MD.M H CHOUDHURY(R- 6,7&8) MR A K RAI (R4-R6) MS.F INTAZ(R- 6,7&8) MS. N RAI (R4-R6) MS.A BEGUM(R- 6,7&8)
<b>WITH</b>				
35	WP(C)/4423/2018	SURAJIT BARMAN AND 2 ORS. <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS	MS. N RAI MR A K RAI	MR. A GANGULY SC, PNB
36	WP(C)/4314/2018	VOLUNTARY ASSOCIATION FOR SOCIAL UPLIFTMENT (VASU) <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR. P K SHARMA MR. N P SARMA MR. S A SANGMA	SC, HEALTH

37	WP(C)/5511/2018	MOLAY PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D K BORDOLOI MS. J PAUL	GA, ASSAM MS. N DAS (R3) MR D K ROY (R3) MS. I KAKATI (R3)
38	WP(C)/3403/2019	PRADIP SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	GA, ASSAM SC, REVENUE SC, FINANCE
39	WP(C)/3695/2019	RAMESH CH. DEORI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BIKASH	GA, ASSAM MS. S NEWAR MR D KHAN SC, GMC
40	WP(C)/4750/2019	PROBIN DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G P BHOWMIK MS M KALITA	GA, ASSAM SC, REVENUE
41	WP(C)/5277/2019 FIXED	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR D C NATH	SC, P H E
42	WP(C)/5627/2019	SAMSUL ALAM AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D P CHALIHA MR. U P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
43	WP(C)/6196/2019	BIDYADHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	SC, PNRD GA, ASSAM MR J K PARAJULI MR. S K CHAKRABORTY
44	WP(C)/6908/2019 FIXED	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S K SARKAR MS D HAZARIKA MS. S DAS	MR B D DAS GA, ASSAM MR. S SAHU MS M MEDHI MR D KALITA MS. J RONGPIPI SC, FISHERY
	<b>WITH</b>			
45	WP(C)/6225/2019	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S K SARKAR MS D HAZARIKA MS. S DAS	GA, ASSAM SC, FISHERY
46	WP(C)/4221/2020	PRABIR BISWAS AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM SC, REVENUE
47	WP(C)/4872/2020 FIXED	LITUMONI NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, EXCISE DEPTT.
	<b>WITH</b>			
48	WP(C)/3096/2020	UTPAL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, EXCISE DEPTT.
	<b>WITH</b>			
49	WP(C)/4826/2020	GAYATRI BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. B DAS MR. J PATOWARY MR. K M HALOI MR. S BHUYAN MR. R M DEKA MR. B DAS	GA, ASSAM SC, EXCISE DEPTT.
	<b>WITH</b>			
50	WP(C)/5055/2020	DIPALI KAKOTI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A KHANIKAR MR. P DOWARAH	GA, ASSAM SC, EXCISE DEPTT.
51	WP(C)/5350/2020 FIXED	PRITI RANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM
		<b>ORDERS</b>		
52	WP(C)/2170/2020 B/O	SAHIB UDDIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MS. S B CHOUDHURY	MS B GOGOI MR. P SARMA, SC, AFDC SC, AFDC

53	<b>WITH</b> WP(C)/475/2020	SAHIB UDDIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 21 ORS.	MS. S B CHOUDHURY	MR. P SARMA, SC, AFDC SC, AFDC SR. GA, ASSAM
54	WP(C)/2621/2020 CAVT. NO.0373/2020 B/O	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. M ISLAM MS. M BARMAN	SC, PNRD GA, ASSAM
55	WP(C)/4409/2020 FIXED	M/S HRD COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S SAHU MR. M K ALI	ASSTT.S.G.I.
56	<b>WITH</b> WP(C)/2982/2020	M/S. H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S SAHU MR. M K ALI	MR. N DEKA MR. M GOGOI ASSTT.S.G.I.
57	<b>WITH</b> WP(C)/4346/2020	M/S HRD COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S SAHU MR. M K ALI	ASSTT.S.G.I.
<b>HEARING</b>				
58	MACApp./276/2018 (P/H), WITH LCR, FIXED	MRS MINA DAS and 2 ORS <b>Versus</b> SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
59	<b>WITH</b> I.A.(Civil)/2282/2020 in MACApp./276/2018 WP(C)/2321/2014 FIXED	MINA DAS AND 2 ORS. <b>Versus</b> SYED JAKIR DEWAN AND ANR. PURBATTAR YDUOG HANDICRAFT CO-OPERATIVE SOCIEITES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K K PARASAR  MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. K MOHAMMED M CHOUDHURY	MR. A J SAIKIA  M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

#### [CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3011/2020 FIXED	PINTU NAYAK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS B BORA	PP, ASSAM
2	Bail Appln./35/2021	NIRANJAN CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MS M BORAH MR H MEDHI	PP, ASSAM
3	Bail Appln./36/2021	MD. SHEIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
4	Bail Appln./37/2021	DEBOJIT BHATTACHARYA <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
5	Bail Appln./38/2021	ANUPAM RABHA <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C KALITA	PP, ASSAM
<b>MOTION</b>				
6	AB/3816/2020 FIXED	KRISHNA MOHAN DEY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
7	AB/25/2021	HAMIDUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
8	AB/26/2021	MOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
9	AB/27/2021	SAHAZAMAL HOQUE @ SAHAJAMAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MR. M K SHARMA	PP, ASSAM
10	AB/28/2021	MONTU CHANGMAI @ SONMONI @ SIMANTA CHANGMAI <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
11	AB/29/2021	MOKSED ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
12	AB/30/2021	PRAFULLA RAMCHIARY <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM

13	AB/31/2021	SULTAN ALI <b>Versus</b> THE UNION OF INDIA	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	SC, CENTRAL EXCISE CUSTOMS
14	AB/32/2021	BHORAT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI	PP, ASSAM
15	AB/33/2021	AJAY KUMAR SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR. S CHANDA	PP, ASSAM
16	AB/34/2021	BABLU SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR D KALITA	PP, ASSAM
17	AB/35/2021	SANTOSH TARAFDAR <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
18	AB/36/2021	SHAHJALAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
19	AB/37/2021	FARHAD ALI @ NAKKU AND ANR <b>Versus</b> THE STATE OF ASSAM	MD A HUSSAIN MR. M HOQUE	PP, ASSAM
20	AB/38/2021	RAJAB ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM

**PENSION MATTERS**

21	WP(C)/1435/2019 FIXED	GITA SIKIDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, FINANCE AND TAXATION GA, ASSAM MR. S AHMED SC, DIMA HASAO
22	WP(C)/2865/2020 FIXED	DINESH SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	GA, ASSAM MR. I CHOUDHURY MR R L CHUTIA

**BAIL HEARING (BA)**

23	Bail Appln./2146/2020 FIXED	SANJAY BARMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
24	Bail Appln./2710/2020 FIXED	MOHURUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
25	Bail Appln./2797/2020 FIXED	MD. USHOB ALI <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. A DEKA	PP, ASSAM
26	Bail Appln./2848/2020 WITH OFFICE NOTE, FIXED	MD. ARFAN ALI <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR A K DAS	PP, ASSAM
27	Bail Appln./2872/2020 (SCANNED COPY OF C.D.), FIXED	FULCHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
28	Bail Appln./2979/2020 FIXED	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE MS. S BHAGAWATI	PP, ASSAM
29	Bail Appln./3007/2020 FIXED	DILDAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM

**BAIL HEARING**

30	AB/2218/2020 WITH C.D., FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
31	AB/2940/2020 FIXED	GANESH SEAL <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM



32	AB/2986/2020 FIXED	NALIN KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. B K MAHAJAN MR. A NARZARI	PP, ASSAM
33	AB/2988/2020 FIXED	NALIN KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. B K MAHAJAN MR. A NARZARI	PP, ASSAM
34	AB/2991/2020 FIXED	NALIN KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. B K MAHAJAN MR. A NARZARI	PP, ASSAM
35	AB/2996/2020 FIXED	NALIN KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A NARZARI	PP, ASSAM
36	AB/3062/2020 FIXED	MD. ALOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
37	AB/3264/2020 FIXED	DEUTI GOHAIN @ DEUTI BORGHAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
38	AB/3451/2020 FIXED	SANJOY KUMAR DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR K K S ROY	PP, ASSAM
39	AB/3460/2020 FIXED	WAZED ALI @ WAZEDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
40	AB/3545/2020 FIXED	KASIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
41	AB/3590/2020 FIXED	JAKARIA AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. T U LASKAR MR. A B T HAQUE MR Z I CHOUDHURY	PP, ASSAM
42	AB/3593/2020 FIXED	KADER ALI @ ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. S H SIKDAR MR. A A MONDAL MR M HOQUE MR S HUSSAIN MR M HOQUE	PP, ASSAM
43	AB/3662/2020 FIXED	GIAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A PARAMANIK	PP, ASSAM
44	AB/3704/2020 FIXED	DHANI RAM RABHA <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS MS. A BEGUM	PP, ASSAM
45	AB/3705/2020 FIXED	MD. EDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS MS. A BEGUM	PP, ASSAM
46	AB/3811/2020 FIXED	ANIL TAMULY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS B BORA	PP, ASSAM
47	AB/3814/2020 FIXED	AYNAL HOQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
48	AB/3838/2020 FIXED	NAJIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
49	AB/3844/2020 FIXED	MOFIDUL ISLAM @ MOHIDUL ISLAM @ MOFIDUL <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MR. B HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
50	I.A.(CrI.)/40/2020 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./14/2020	SAULAT RASOOL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM

**WITH**  
CrI.A./14/2020

SAULAT RASOOL  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. B K MAHAJAN  
MD R ALI  
MR. A CHAUDHURY  
MR. P K DAS  
MR. N MAHAJAN

PP, ASSAM

**HEARING**

51 CrI.A./69/2020  
WITH LCR 4 FILES, FIXED

SAIFUL ISLAM  
**Versus**  
STATE OF ASSAM AND ANR.

MD. B HUSSAIN  
MR. P B MAZUMDER

MR N AHMED (R2)  
MR G P CHETIA  
PP, ASSAM

**WITH**  
I.A.(CrI.)/161/2020  
**in** CrI.A./69/2020

SAIFUL ISLAM  
**Versus**  
STATE OF ASSAM

MD. B HUSSAIN  
MR. P B MAZUMDER

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./39/2021	MD. INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
2	Bail Appln./40/2021	MOSE SOREN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
3	Bail Appln./41/2021	HUMAYUN KABIR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
4	Bail Appln./42/2021	MATIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM MR S JAFRI	PP, ASSAM
5	Bail Appln./43/2021	JAYANTA SUTRADHAR @ BEKI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
6	Bail Appln./44/2021	JAYANT KALITA @ SINGH <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
7	Bail Appln./45/2021	RAJU ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
8	Bail Appln./47/2021	MAINUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
<b>MOTION</b>				
9	AB/13/2021	MAHBUB HUSSAIN @ MEHBUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
10	AB/14/2021	MAKIB HUSSAIN @ BABLU <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED	PP, ASSAM
11	AB/15/2021	AJMOL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
12	AB/16/2021	ALFIKKAR AHMED @ MD. JON KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
13	AB/19/2021	NAYAN MANI DAS <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM

14	AB/21/2021	MD. HAJRAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
15	AB/22/2021	AHIJUL HAQUE @ MD. OHIJUL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
16	AB/24/2021	TAFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MS. M DAS	PP, ASSAM
<b>PENSION MATTERS</b>				
17	WP(C)/6871/2017 FIXED	SUDHA PAUL <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. A DASGUPTA MS. B DAS MR. A KUNDU	SC, ELEM. EDU SC, AG MR. B DEORI (GA, ASSAM)
18	WP(C)/6867/2019 FIXED	DIPAMANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG MD M S ALI SC. REVENUE
<b>BAIL HEARING (BA)</b>				
19	Bail Appln./2196/2020 FIXED	WAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	Mr M U Ahmed MR FAIZUL HOQUE	PP, ASSAM
20	Bail Appln./2592/2020 WITH CASE RECORD, WITH OFFICE NOTE, FIXED	MD. TAHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MS P SHARMA MD S ALI	PP, ASSAM
21	Bail Appln./2911/2020 FIXED	JOMER ALI <b>Versus</b> THE STATE OF ASSAM	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	PP, ASSAM
22	Bail Appln./2920/2020 FIXED	ATUL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM
23	Bail Appln./2946/2020 FIXED	SAURABH SARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. H K SHARMA	PP, ASSAM
24	Bail Appln./2947/2020 FIXED	SHAKIB UDDIN @ SHAKIL AHMED BARLASKAR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
25	Bail Appln./2952/2020 FIXED	MD. ARAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. G PATHAK	PP, ASSAM
26	Bail Appln./3040/2020 FIXED	ARPAN KUMAR SHARMA BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
<b>BAIL HEARING</b>				
27	AB/2388/2020	WAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
28	AB/2916/2020	JIBESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
29	AB/3044/2020 FIXED	NURUL ISLAM MIAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM	PP, ASSAM
30	AB/3069/2020 FIXED	ASHWIN DOSHI <b>Versus</b> THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR	PP, ASSAM
31	AB/3101/2020 FIXED	JUNAID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
32	AB/3421/2020 FIXED	AMINUR RAHMAN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K AHMED	PP, ASSAM

33	AB/3472/2020	SUBRATA DAS @ KANAI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
34	AB/3485/2020 FIXED	AKBAR HUSSAIN @ AKBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
35	AB/3560/2020 FIXED	ANANTA SIL AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS M BARMAN MR. A DAS	PP, ASSAM
36	AB/3621/2020 FIXED	NURUL HUDA @ NURUL HUDA ANSARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED	PP, ASSAM
37	AB/3693/2020 FIXED	UTPAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
38	AB/3703/2020 FIXED	MD. YAKUB ALI @ EKUB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L GOGOI	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
39	AB/3713/2020 FIXED	TANJUL HOQUE @ TONJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
40	AB/3736/2020 FIXED	SIHAB UDDIN @ SIYAB UDDIN @ SHIHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
41	AB/3743/2020 FIXED	SMTI. TRISHA PEGU @ TRISHNA PEGU <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
42	AB/3744/2020 FIXED	RAFIQUL ALI <b>Versus</b> THE STATE OF ASSAM	MD A H ANSARI	PP, ASSAM
43	AB/3762/2020 FIXED	AJJUL ISLAM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
44	AB/3767/2020 FIXED	HIRAMAN CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR. S. DEY MR. B BORAH MR. N GOSWAMI	PP, ASSAM
45	AB/3775/2020 FIXED	MAZAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MS. M DAS	PP, ASSAM
	<b>WITH</b>			
46	AB/3240/2020	SURJAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
47	AB/3777/2020 FIXED	GOGON BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
48	AB/3790/2020 FIXED	SMTI. PALLABI BANIA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
49	AB/3795/2020 FIXED	SMTI. PALLABI BANIA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
50	AB/3797/2020 FIXED	PALLABI BANIA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
		<b>ORDERS</b>		
51	Tr.P.(Cr.)/29/2019	KAUSHIK KALITA <b>Versus</b> SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS. S NEWAR MS. M K BROWN	MS. K PHUKAN ( Legal Aid Counsel )

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[CIVIL AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./256/2017	PABITRA KUMAR NATH <b>Versus</b> PADMAJA DEVI	MR.N DEKA MR.D DAS MR.S H SAIKIA	MRA UPADHYAY MS.K JAIN MR.P UPADHYAY
2	Crl.Pet./398/2017 WITH LCR	MEGHRAJ UPADHYAYA <b>Versus</b> YADAV UPADHAYA and ANR.	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	MS.B DASR-1 MS.N UPADHYAY(R-1) PP, ASSAM
3	Crl.Pet./729/2017	KIRAN PATEL <b>Versus</b> THE STATE OF ASSAM and ANR	MR.D BORAH MRSR BORAH	PP, ASSAM
4	Crl.Pet./22/2018	PUNYA DEO MISHRA <b>Versus</b> THE STATE OF ASSAM	MR G BAISHYA MD. A HASSAN MS. B BORA MR A K BORO	MR. S C BISWAS (R2) MS. A DAS (R2) MS A DAS (R2) PP, ASSAM
5	Crl.Rev.P./240/2018	AKTAB ALI @ BENTI <b>Versus</b> HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. N ALAM
6	Crl.Rev.P./411/2018 WITH LCR 2 FILES, FIXED	UDIT MUKERJEE <b>Versus</b> ANINDITA BHATTACHARJEE AND ANR.	MR. M U MAHMUD	MR. S K SINGH (R1) MR. V K CHOPRA (R1) MR J CHOPRA (R1) PP, ASSAM
7	Crl.Pet./415/2018	AMBAR @ AMJAD @ AHTSAMUDDIN AHMED AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MR. R S MISHRA PP, ASSAM
8	Crl.Pet./612/2018	RAJIB HUSSAIN THAKURIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. N HASAN MR. J ROY MR. A HASAN MR. C CHAKRAVARTY	MR. B SAIKIA MR D K BORDOLOI (R2) MS. J PAUL (R2) PP, ASSAM
9	Crl.Pet./833/2018	HITENDRA KUMAR JHA @ HITENDRA JHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. A BHATTACHARYYA MR. A BORUA	MR. P BORAH (R2) MR. S BISWAS (R2) PP, ASSAM
10	Crl.Pet./865/2018	MEWALAL GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. J HANDIQUE MR. P BORDOLOI MS M NIROLA	MR B BURAGOHAIN (R2) MR J P KACHARI (R2) PP, ASSAM MRS. S GOGOI (R2)
11	Crl.Pet./936/2018	THE BRANCH MANAGER, PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM

12	Crl.Pet./1249/2018	HAPPYMONI BISHAYA <b>Versus</b> THE HDFC BANK LTD.	MR. S K SINGHA MR. B KUMAR	Mukesh Sharma N JOSHI N JOSHI
13	Crl.Pet./1301/2018 WITH LCR 2 FILES	JUNALI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAHANTA MS. P SAHARIA	MR. P SUNDI PP, ASSAM
14	Crl.Rev.P./14/2019	RAJESH KUMAR HIMATSINGKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M BISWAS MR. M KALITA MR. M K DAS MS. M DEY MRS M B PATHAK	MR. N SARMA (R2) PP, ASSAM MR. G KHANDELIA (R2)
	<b>WITH</b> I.A.(Crl.)/527/2017 <b>in</b> Crl.Rev.P./14/2019	RAJESH KUMAR HIMATSINGKA <b>Versus</b> STATE OF ASSAM and ANR.	MRC KALITA MR.M K DAS	MR.N SARMAR-2 MR.G KHANDELIA(R-2) PP, ASSAM
15	Crl.Rev.P./76/2019	ESHA JAIN <b>Versus</b> NAVNEET KEDIA	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	MR G N SAHEWALLA MR. P BORA MR. P DEKA MS. S KATAKEY MS. S. TODI
16	Crl.Rev.P./112/2019	DIPAK BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	MR N J DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
17	Crl.Pet./131/2019	AMIR HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	MS C M DEKA (R2) MR. A S TAPADER (R2) PP, ASSAM
18	Crl.Rev.P./241/2019	MRS. BEGUM BIBI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY	MR A N AHMED PP, ASSAM
19	Crl.Rev.P./283/2019 WITH LCR 1 FILE	RINKU NAMASUDRA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE	MR. A K TALUKDAR MR. S ISLAM PP, ASSAM
20	Crl.Rev.P./315/2019 WITH LCR 3 FILES	ABDUL KALAM SHEKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	MR. J LASKAR MR R DAS PP, ASSAM
21	Crl.Rev.P./351/2019 WITH LCR 1 FILE(SCANNED)	ASHI ULLAH <b>Versus</b> MARJINA KHATUN	MR M AHMED MR. A HUSSAIN	MR. K R PATGIRI
22	Crl.Rev.P./534/2019	SMTI. MAMONI SAIKIA DUTTA <b>Versus</b> MANOJ BORA AND ANR.	MR. P KATAKI MR D KALITA	MRS L BORUAH MISS. M BORAH MR. B B BORAH PP, ASSAM
23	Crl.Pet./20/2020 WITH LCR 1 FILE	PRADIP TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAIKIA MR. B BORAH MR P DEKA	MS C M DEKA MR. N AHMED PP, ASSAM
24	Crl.Pet./93/2020	RUPJYOTI LAHKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. R BARUAH MR. A IKBAL PP, ASSAM
25	Crl.Pet./161/2020	NAZIR AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA PP, ASSAM
26	Crl.Rev.P./166/2020 WITH LCR 1 FILE(SCANNED), FIXED	HARISH CHANDRA DAS <b>Versus</b> USHA RANI DAS AND ANR.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	MR. D DAS (R1) MR. B J TALUKDAR (R1) PP, ASSAM (R2)
27	MFA/2/2021	DUKENHENGRA TEA PRIVATE LIMITED <b>Versus</b> SMTI. SUSMITA URANG	MR. M DUTTA MR K M BORA	
28	MFA/3/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> UPEN PAUL @ UPENDRA PAUL AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	



29	MFA/4/2021	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SUM NAYAK AND ANR	MR. A J SAIKIA MR G S BORO	
	<b>WITH</b> I.A.(Civil)/47/2021 <b>in</b> MFA/4/2021	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SUM NAYAK AND ANR	MR. A J SAIKIA MR G S BORO	
30	MFA/5/2021	NATIONAL INSURANCE CO. LTD., <b>Versus</b> POWALI NAYAK AND ANR	MR. A J SAIKIA MR G S BORO	
	<b>WITH</b> I.A.(Civil)/48/2021 <b>in</b> MFA/5/2021	NATIONAL INSURANCE CO. LTD. <b>Versus</b> POWALI NAYAK AND ANR	MR. A J SAIKIA MR G S BORO	
<b><u>BAIL HEARING</u></b>				
31	AB/2153/2020 FIXED	AZAHAR ALI SK. @ AJAHAS ALI SK. <b>Versus</b> THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
32	AB/3776/2020 FIXED	TAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM
<b><u>ORDERS</u></b>				
33	Crl.Rev.P./316/2013 WITH OFFICE NOTE, LCR 2 FILES	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	<b>WITH</b> Crl.M.C./593/2013 <b>in</b> Crl.Rev.P./316/2013	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
34	Crl.Pet./83/2017 WITH LCR 2 FILES	NARESWAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR.D SAIKIAR-2 MR.A K BORA(R-2) MR.S K TALUKDAR(R-2) MR.H S BORAH(R-2) PP, ASSAM MS.R BASUMATARY(R-2)
35	MFA/206/2019 WITH LCR	SMT. GITA BASUMATARY <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR B SARMA SC, NF RLY
36	Crl.Pet./712/2019	FARIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
37	Crl.Pet./1246/2019 WITH OFFICE NOTE	PRANJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	PP, ASSAM
38	I.A.(Crl.)/189/2020 <b>in</b> Crl.Rev.P./1586/2020	FAKARUDDIN ALI AHMED <b>Versus</b> MD. BADIUT ZAMAN	MR. P K MUNIR MR. H S BORAH	MR. R K D CHOUDHURY MS. L DEVI
	<b>WITH</b> Crl.Rev.P./1586/2020 (Filing Number)	FAKARUDDIN ALI AHMED <b>Versus</b> MD. BADIUT ZAMAN (E)		
39	Crl.Pet./552/2020 FIXED	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	PP, ASSAM
40	Crl.Pet./555/2020 FIXED	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	PP, ASSAM

41	Crl.Pet./557/2020 WITH LCR 1 FILE, FIXED	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	PP, ASSAM
42	I.A.(Crl.)/579/2020 <b>in</b> Crl.Pet./1437/2019	BASUDEV BAGCHI AND 3 ORS. <b>Versus</b> UNION OF INDIA AND ANR.	MR M RANA MD M HOQUE	SC, CBI
	<b>WITH</b> Crl.Pet./1437/2019	BASUDEV BAGCHI AND 4 ORS. <b>Versus</b> UNION OF INDIA AND ANR.	MR. D P CHALIHA MR M RANA MD M HOQUE	SC, CBI
43	I.A.(Crl.)/592/2020 WITH LCR 4 FILES <b>in</b> Crl.Rev.P./352/2019	M/S. S.B.BONDED WARE HOUSE <b>Versus</b> DEBASISH SEN	MR. R GOSWAMI MS P KALITA	MR. A CHAMUAH
	<b>WITH</b> Crl.Rev.P./352/2019	DEBASISH SEN <b>Versus</b> M/S. S.B.BONDED WARE HOUSE	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI
44	Crl.Rev.P./353/2019	DEBASISH SEN <b>Versus</b> M/S. S.B. BONDED WARE HOUSE	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI MS. U BHATTACHARYYA
<b>HEARING</b>				
45	Crl.Rev.P./422/2018 WITH LCR 2 FILES, FIXED	BHASKAR DAS <b>Versus</b> REKHA RANI DAS THAKURIA	MRS. K DEKA MR. S P CHITTAWAT	MS D KALITA MR. P SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH-III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./34/2021	HAFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. T MOHAMMAD	PP, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>				
2	I.A.(Civil)/1737/2020 FIXED in WP(C)/2337/2020	THE ASSAM TOURISM DEVELOPMENT CORPORATION AND ANR <b>Versus</b> M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND 4 ORS	MR. N D SARMA	GA, ASSAM MR H K DAS
	<b>WITH</b> WP(C)/2337/2020	M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR H K DAS MR. R K TALUKDAR MS. S MEDHI	GA, ASSAM MR D K MISHRA MR. M MORE MR. N D SARMA MR. P K SHARMA
<b><u>ADMISSION</u></b>				
3	WP(C)/5372/2010	BHADRESWAR DEWRI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. B CHAKRAVARTY MR. U DAS MR. U DUTTA MR. D NATH MR. A K BARUAH MR. B BORA	SC, AG SC, AG SC, AG SC, IRRIGATION DEPT.
4	WP(C)/5760/2014	MD ROUCHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	MR. P HAZARIKA MR.B GOGOI MR. H S BORAH MR D SAIKIA SC, HEALTH
5	WP(C)/1470/2015	MD. ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 6 ORS,	MR. M A SHEIKH MS. A BEGUM MR. M HUSSAIN MS. F INTAZ MR. K U AHMED	GA, ASSAM (R1-R5) MR. R HAZARIKA (R6) MR. J ROY (R6) MS. S KAKATI (R6) MR. C CHAKRAVARTY (R6)
6	WP(C)/252/2016	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA	GA, ASSAM R 1-5

7	WP(C)/296/2016 WITH WP(C) 2446/10 (D/O)	DR. ABHIJIT HOLME CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. B MALAKAR MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM (EA) MR.J M A CHOUDHURY MR M R ADHIKARI (SC, LABOUR AND EMPLOYMENT) SC, HEALTH GA, ASSAM
8	WP(C)/2135/2016	BHAKTA RAM NATH and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N AHMED MR.S K M ALOMGIR	GA, ASSAM
9	WP(C)/2845/2016	GIRIN CH. DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D PHUKAN MR.B C CHOUDHURY	MR.H RAHMAN(R-4) MR.P D NAIR(R-4) MR G ALAM(R-4) MR.D NAG R-4 SC, P H E
	<b>WITH</b>			
10	WP(C)/1900/2015	GIRIN CHANDRA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D PHUKAN MR.B C CHOUDHURY	SC, P H E(R1-6)
	<b>WITH</b>			
11	WP(C)/6883/2015	GIRIN CHANDRA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D PHUKAN MR.B C CHOUDHURY	MR.J I BORBHUIYA SC, P H E
	<b>WITH</b>			
12	WP(C)/6933/2015	GIRIN CH. DAS and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.D PHUKAN MR.B C CHOUDHURY	MR.J I BORBHUIYA SC, P H E
	<b>WITH</b>			
13	WP(C)/5078/2016	JATIN CH. BASUMATARY and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	D PHUKAN MR B C CHOUDHURY	P D NAIR (R-4) MR G ALAM (R-4) MR H ROHMAN (R-4) MR D NAG R-4 SC, P H E
14	WP(C)/3049/2016	GUNESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	SC, BTADC SC, IRRIGATION
15	WP(C)/4733/2016	HIRANYA HAZARIKA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	GA, ASSAM MR.S K MEDHI(SC,GHC) MR.A DAS(SC,GHC)
	<b>WITH</b>			
16	WP(C)/4893/2016	HIRANYA HAZARIKA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR.P K MUNIR	GA, ASSAM MR.S BORA(R-6-8) MR.M GOSWAMI(R-6-8) MR. A CHAMUAH(R-6-8) MR.P P BORTHAKUR(R-6-8) MR.C P SHARMA R-6-8 SC, G.H.C MR.K OJHA(R-6-8)
17	WP(C)/5396/2016	DR. SARAT CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A D CHOUDHURY MR.D CHOUDHURY MR.K D SARMA MR. P DUTTA	GA, ASSAM MR.J M A CHOUDHURY(R-4) MR.A B T HAQUE(R-4) MS.A DASR-4 MS.P DAS(R-4)
18	WP(C)/7105/2016	GS 170929Y, SFWALA RANJIT SINGH <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR. J C BORAH MR. P MAHANTA MS. P SAHARIA MR. D J BORAH	C.G.C. MR. S S ROY MS. M D BORA (GA, ASSAM) (R-9) ASSTT. S.G.I.
	<b>WITH</b>			
	I.A.(Civil)/1400/2019 <b>in</b> WP(C)/7105/2016	GS 170929Y, SFWALA RANJIT SINGH <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR J C BORAH MS. D J BORAH	MR. S S ROY ASSTT.S.G.I.
19	WP(C)/7615/2016	MOJAHID UDDIN CHOUDHURY <b>Versus</b> STATE OF ASSAM and 7 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY	GA, ASSAM SC, FINANCE

20	<b>WITH</b> WP(C)/7774/2016	ASHIT RANJAN DAS <b>Versus</b> STATE OF ASSAM and 5 ORS.	MR. A R BHUYAN MR. A M S MAZUMDER	GA, ASSAM SC, P & R D
21	<b>WITH</b> WP(C)/63/2017	JAGADISH CHANDRA BANIK and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY	MR.D P BORAH SC, P and R D
22	<b>WITH</b> WP(C)/215/2017	ANUP KUMAR SAHA and 20 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR.A T M HUSSAIN	MR.M NATH SC, P & R D
23	<b>WITH</b> WP(C)/436/2017	SITANGSHU SEKHAR DHAR and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR.A T M HUSSAIN	GA, ASSAM
24	<b>WITH</b> WP(C)/573/2017	BISWADIP DAS and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR.A T M HUSSAIN	GA, ASSAM
25	WP(C)/3801/2017	BHUPEN CHOUDHURY and 9 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR. U K NAIR MR. A CHETRY	MR. B KALITA (R3) C.G.C. MR. S S ROY MR. A KHANIKAR (R3) MS. S BISWAS (R3) ASSTT.S.G.I.
26	<b>WITH</b> WP(C)/6673/2016	BIREN KR. BHATTACHARYYA and 30 ORS <b>Versus</b> THE GOVT. OF INDIA AND 2 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MR.M P SARMA MSW YHOSHII MS.N SHYAMAL MS.P BORGHAIN	MR. B KALITA (R3) C.G.C. MR. A KHANIKAR (R3) MS. S BISWAS (R3) ASSTT.S.G.I. MS.R DEVI
27	WP(C)/3919/2017	RANJU TALUKDAR THAKURIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.K DEVI MR.M SARMA MS.K DAS	GA, ASSAM MR.P K MAZUMDARR-5
28	WP(C)/4848/2017	JC-361505L NAIB SUBEDAR/CLERK GIASUDDIN AHMED <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MR.K B JOTDER	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
29	WP(C)/4883/2017 FIXED	TRIDIP LOCHAN BARUAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. R R GOGOI	MS. D.D. BARMAN (GA, ASSAM) SC, FINANCE
30	WP(C)/8150/2017	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR. L K RAJKONWAR MR. D CHUTIA ASSTT.S.G.I.
31	WP(C)/355/2018 FIXED	ABDUR ROUF AHMED <b>Versus</b> THE STATE OF ASSAM	MR. J U AHMED MS. S R SAIKIA MS. M AHMED	GA, ASSAM
32	WP(C)/877/2018	PUHIRAM BORAH AND 8 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD AND 6 ORS.	MR. JUNM LASKAR MR. A AHMED	SC, APDCL
33	<b>WITH</b> WP(C)/6550/2017	MADAN GOPAL NAG and 4 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.J U N M LASKAR MS. A AHMED	SC, APDCL
34	<b>WITH</b> WP(C)/745/2018	TANU KUMAR NATH AND 2 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD AND 5 ORS.	MR. JUNM LASKAR MS A AHMED	SC, APDCL MS A AHMED

35	WP(C)/1036/2018 FIXED	RAJEN CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. R GOSWAMI MR. D DEKA MR. B KASHYAP	MR A KALITA (SC, INDUSTRIES & COMMERCE DEPT.) MR. M NATH (SC, PNRD, (R-2)) MR. N BORAH (SC, ASSAM STATE ELECTION COMMISSION, (R-3)) MR. S S ROY (GA, ASSAM, (R-2)) MR. H MAZUMDER (R-3) SC, ELECTION COMMISSION.
36	WP(C)/1568/2018	TINKU KRO AND 4 ORS. <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR D DAS (R5) MR J PAYENG MR. S S ROY MR H BEZBARUA (R5) SC, K A A C MR J CHUTIA MR. M K CHOUDHURY
37	WP(C)/6717/2018 FIXED	PRADIP DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. S ISLAM MR. P A AHMED MR A ALI	GA, ASSAM SC, HEALTH AND F W SC, BTC
38	<b>WITH</b> WP(C)/6661/2018	REOSIL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR A ALI MR. P A AHMED MR S ISLAM	GA, ASSAM SC, HEALTH AND F W SC, BTC
39	<b>WITH</b> WP(C)/6713/2018	REOSIL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. P A AHMED MR A ALI MR S ISLAM	GA, ASSAM SC, BTC SC, P H E
40	WP(C)/8027/2018 FIXED	SHRI JYOTIPRAN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI	MR. K N CHOUDHURY (R6, R8, R21-R23) MR. P N GOSWAMI MR. N J KHATANIAR MR. D J DAS MR. D J DAS SC, EXCISE DEPTT. MR. P P MEDHI (R6, R8, R21-R23)
	<b>WITH</b> I.A.(Civil)/1376/2020 <b>in</b> WP(C)/8027/2018	SHRI JYOTIPRAN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.		SC, EXCISE DEPTT.
41	<b>WITH</b> WP(C)/5481/2013	JYOTIPRAN KUMAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 34 ORS	MR.M K CHOUDHURY MR.N BARUAH	GA, ASSAM MR.D BORA MS.S SEAL MR.H SARMA(R-3to6,8&9, 11&12,16to18, 22to27,29to32) MR.I CHOUDHURY(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MR. G PHUKAN(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MS.E SHARMA SC, EXCISE DEPTT.
42	WP(C)/639/2019	MITHUN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. U K NAIR MR. I CHOUDHURY MR. A CHETRY MR R L CHUTIA	SC, AG SC, HEALTH SC, FINANCE
43	WP(C)/1861/2019	NO. 115150093CT/WC M. LENIN SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B SINHA MR. M GOGOI	MS. B SARMA ASSTT.S.G.I.

44	WP(C)/5735/2019	SMT. BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA <b>Versus</b> THE INDIAN OIL CORPN. LTD. AND 5 ORS.	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR A C BORBORA MR. B P BORAH MR. ABU JAHID MR. N SAIKIA MR P J DUTTA MR. N B GOHAIN SC, I O C
	<b>WITH</b> I.A.(Civil)/15/2020 <b>in</b> WP(C)/5735/2019	SMT. BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 5 ORS	MR. B C DAS MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. M K CHOUDHURY SC, I O C
45	WP(C)/8219/2019 FIXED	M/S. MAHESHWARI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N ALAM MR. S U AHMED MR A SHARMA MR K JAIN	GA, ASSAM SC. REVENUE SC, PWD (NH)
46	WP(C)/3230/2020 FIXED	MRIGANKA SHARMA AND 7 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI SC, OIL
47	<b>WITH</b> WP(C)/3079/2020	PRABAL SHARMA AND 3 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA
<b>ORDERS</b>				
48	I.A.(Civil)/1830/2016 WP(C) 3266/16 (D/O) <b>in</b> WP(C)/3266/2016	ASSAM STATE TRANSPORT CORPORATION <b>Versus</b> KHURSHID ALAM	MR. J ROY (SC, A.S.T.C) MS. U BARUAH, SC, A.S.T.C	MR. M SAIKIA MR. A BORGHAIN MR. S BORTHAKUR
49	Review.Pet./60/2019 <b>in</b> WP(C) 7540/18 (D/O), FIXED	THE GOVERNING BODY OF LAHARIGHAT DEGREE COLLEGE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	MR S DAS GA, ASSAM MR. R MAZUMDAR MR. D DEKA (SC, STATE INFORMATION COMMISSION)
50	WP(C)/5273/2020 FIXED	M/S KAMAKHYA SOAP INDUSTRY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, PCB
<b>HEARING</b>				
51	WP(C)/3589/2016 B/O	AJIT DAS <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.B CHAKRABORTY MR.U DAS MR.N BORAH	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 12/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
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5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CIVIL BENCH-IV**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3281/2018	LAL MIAH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS. M DEKA	MR. D P CHALIHA (R5-R8) DR. B AHMED (SC, CO OPERATIVE) MR. R ISLAM (R5-R8) SC, CO OP MR. N HAQUE MR. U K NAIR MR. P J SAIKIA (R4) MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR. U P CHALIHA (R5-R8) MS. D DUTTA (R4)
2	WP(C)/4320/2019	ABDUL MONAF LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, FOREST
3	WP(C)/8635/2019	SANDEEP AGARWALLA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	MR C BARUAH, SC, NHIDCL GA, ASSAM ASSTT.S.G.I.
4	WP(C)/2044/2020	BRAJEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MRS. B CHAKRABORTY	GA, ASSAM SC, GMC SC, G M D A
5	WP(C)/3983/2020 CAVT. NO.0427/2020 CAVT. 427/20	PAKARIDOBHA MATSHYAJIBI SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	GA, ASSAM MR. R M DEKA MR. S BISWAKARMA MR T DAS FOR CAVEATOR
<b>BAIL HEARING</b>				
6	AB/3496/2020 FIXED	REJEN ALI @ REJEN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR S KHOUND	PP, ASSAM



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1708/2016	NO.13983474 N EX- HAV CLK SD JOYANTA BORUAH <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.C BARUAH MR.R K TALUKDAR MRU SARMA MS.R AKHTAR MR.A N I HUSSAIN MR.R BORO DR.G LAL MS.T BURAGOHAIN MRS.U ZEEHAM MS.R BEGOM	MR.S C KEYAL ASSTT.S.G.I.
2	WP(C)/2225/2016	EX TC-62078 RECT/BB RAMBIR <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
3	WP(C)/1711/2016	EX-TC-61590RECT/GD ANIL KUMAR <b>Versus</b> THE UNION OF INDIA and 2 ORS	MS. S BORA MR. R MAZUMDAR MRS P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA MS. N CHAKRABORTY	C.G.C. MR. M PHUKAN (R1-R3) ASSTT.S.G.I.
4	WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/112/2017 <b>in</b> WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
5	WP(C)/4450/2016	MD. SHAKIR ALAM <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. M CHANDA MR. S CHOUDHURY MR. A K DAS MS. U DUTTA	MR. B KALITA (R2, R3) C.G.C. MR. S K MEDHI MR. A KHANIKAR (R2, R3) MS. S BISWAS (R2, R3) ASSTT.S.G.I. (R1-R3)

6	WP(C)/5055/2019 FIXED (BY STATEMENT)	SMRITI DAS AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM (R-2) MR. S DUTTA (R-1,3,5 to 10) MR J CHUTIA (R-4) MR. R R GOGOI, SC, FOREST
7	WP(C)/2104/2020	ASMOT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR R ISLAM MS M DEKA	MRS. A GAYAN ASSTT.S.G.I.
	<b>WITH</b>			
8	WP(C)/2535/2020	UMOR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	ASSTT.S.G.I.
	<b>WITH</b>			
9	WP(C)/2544/2020	ABU KASEM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN ASSTT.S.G.I.
	<b>WITH</b>			
10	WP(C)/2565/2020	SHAHANUR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN ASSTT.S.G.I.
	<b>WITH</b>			
11	WP(C)/2574/2020	ZAKIR HUSSAIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	ASSTT.S.G.I.

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